- (iii) Crash training programme for departmental candidates has been initiated to enable them to pass various statutory examinations.
- (iv) At present, there is no institution which is specially imparting training for mines survey work. CIL has initiated action to start one such institute.

Proposal for Production of Benzene by Cochin Refinery

*349. SHRI A. NEELALOHI-THADASAN NADAR: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) whether the examination of the feasibility report submitted by Cochin Refinery Limited for the production of benzene is over;
- (b) if so, what is the detailed result of the examination; and
- (c) if not, when the examination will be completed?

THE MINISTER OF PETRO-LEUM, CHEMICALS AND FER-TILIZERS (SHRI P. SHIV SHANKAR): (a) to (c). Cochin Refineries Limited has been asked to prepare a revised feasibility report based on reliable cost estimates.

Amendment to Electricity Supply Act

*351. SHRI M.V. CHANDRA-SHEKHARA MURTHY: Will the Minister of ENERGY be pleased to state:

- (a) whether Government have decided to amend the Electricity Supply Act;
- (b) if so, the main reasons for the amendment:

- (c) when the amendment is likely to be introduced; and
- (d) whether this became necessary due to non-cooperation of State Governments in regard to the implementation of Rajadhyaksha Committee Report?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) to (d). The process of consultation with the States on the recommendations of the Rajadhyaksha Committee, some of which would require amendments to the Electricity (Supply) Act, is still continuing. Meanwhile, the States have been requested of offer their views on certain amendments relating to accounting procedures and financial performance of State Electricity Boards.

Supply of Power to Steel Plants

- *354. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of ENERGY be pleased to state:
- (a) whether his Ministry are aware that due to power restrictions steel plants are facing a lot of difficulties; and
- (b) if so, the steps taken or proposed to be taken by his Ministry in this regard?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) and (b). A statement is attached.

Statement

The Ministry of Energy are aware of some restriction on the supply of power to the main steel plants, which receive power from DVC and the State Electricity Boards of Madhya Pradesh and Orissa. In Orissa, on account of low water levels in the reservoirs, which